

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 26

**IA Nos. 171/2020, 1655/2022
in
CP(IB) No. 02/Chd/Chd/2018
(Admitted Matter)**

**Under Section 7 & 60(5), 238A, 43,
66 & 67 IBC 2016**

In the matter of:-

Allahabad Bank

Vs.

.....Petitioner

Vardhaman Chemtech Ltd.

....Respondent

Due to paucity of time, the matter could not be taken up, hence,
adjourned to 02.05.2023.

Sd/-
Court Officer

March 09, 2023
VN